

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (D.B.) No.993 of 2019**

Brijbihari Singh  
@ Chikhur Singh

..... **Appellant**

**Versus**

The State of Jharkhand

..... **Respondent**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA  
HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Appellant : Mr. N. K. Jaiswal, Advocate  
For the State : Mr. Rakesh Kumar, A.P.P  
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**04/Dated: 11<sup>th</sup> September, 2020**

1. Learned counsel for the appellant and learned A.P.P., are present.
2. On prayer of learned counsel for the appellant, office to list the appeal on **25.09.2020.**

**(Amitav K. Gupta, J.)**

**(Rajesh Kumar, J.)**

Chandan/-